


**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

In pursuant to Hon'ble High Court of Delhi, New Delhi Order No: 34/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 29th May, 2019 regarding posting/transfer of Officers of Delhi Higher Judicial Service and in partial modification of Order bearing No. 2937-2995/Link ASJ/Judl./NDD/PHC/ND dated 06.03.2019, I District & Sessions Judge, New Delhi District hereby authorize the following Addl. Sessions Judges as link Judicial Officers to look after the urgent matters of the courts of Addl. Sessions Judges of New Delhi District, Patiala House Courts, New Delhi in the event of their non-availability or being on leave or for any other reason, with immediate effect:-

S.N.	Name of the Judicial Officer	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial Officer	5 th Link Judicial Officer
1	Sh. Pawan Kumar Jain, ASJ (SFTC)	Sh. Rakesh Syal, ASJ-03	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)	Ms. Ruby Alka Gupta, ASJ-01	Sh. Anil Antil, ASJ-04	Sh. Satish Kumar Arora, ASJ-02 (FTC)
2	Sh. Rakesh Syal, ASJ-03	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)	Ms. Ruby Alka Gupta, ASJ-01	Sh. Anil Antil, ASJ-04	Sh. Satish Kumar Arora, ASJ-02 (FTC)	Sh. Pawan Kumar Jain, ASJ (SFTC)
3	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)	Ms. Ruby Alka Gupta, ASJ-01	Sh. Anil Antil, ASJ-04	Sh. Satish Kumar Arora, ASJ-02 (FTC)	Sh. Pawan Kumar Jain, ASJ (SFTC)	Sh. Rakesh Syal, ASJ-03
4	Ms. Ruby Alka Gupta, ASJ-01	Sh. Anil Antil, ASJ-04	Sh. Satish Kumar Arora, ASJ-02 (FTC)	Sh. Pawan Kumar Jain, ASJ (SFTC)	Sh. Rakesh Syal, ASJ-03	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)
5	Sh. Anil Antil, ASJ-04	Sh. Satish Kumar Arora, ASJ-02 (FTC)	Sh. Pawan Kumar Jain, ASJ (SFTC)	Sh. Rakesh Syal, ASJ-03	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)	Ms. Ruby Alka Gupta, ASJ-01
6	Sh. Satish Kumar Arora, ASJ-02 (FTC)	Sh. Pawan Kumar Jain, ASJ (SFTC)	Sh. Rakesh Syal, ASJ-03	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)	Ms. Ruby Alka Gupta, ASJ-01	Sh. Anil Antil, ASJ-04


**(YASHWANT KUMAR)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

No. 7767-7816/LinkASJ/Judl./NDD/PHC/ND

Dated, New Delhi the 06/6/19

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Judicial Officers, New Delhi District.
4. The In-Charge, Bail & Filing Section, New Delhi District.
5. The Chief Prosecutor, Prosecution Branch, New Delhi District.
6. All the Secretaries, Bar Association, Delhi/New Delhi.
7. PS to the undersigned.
8. The In-Charge, Lock-Up, New Delhi District.
9. The PRO/APRO, New Delhi District, New Delhi District.
10. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.


**DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**